

proposed that transit facility for bonfide passengers through heavy passenger vehicles may be provided by removing the iron girders and to regulate traffic movement in conformity with the permitted load, weight bridges may be set up on either side of the entrance to the bridge. Necessary steps to complete the repair work of the damaged bridge may be expedited.

(viii) **Need to set up more L.P.G. outlets in Salumbar Parliamentary Constituency, Rajasthan**

[Translation]

SHRIBEHRULAL MEENA (Salumbar): Mr. Deputy Speaker, Sir, my Parliamentary Constituency is a tribal dominated and hill area. The indiscriminate cutting of jungles is continuously increasing here. In the absence of any L.P.G. Gas Agency, in rural areas, the people are facing great difficulties in cooking food. 85 percent people still live in villages. In many legislative assembly constituencies in urban areas, 8 to 10 gas agencies are functioning. In my constituency, Pratapgarh, Tagwara, Salumbar, Kherwara, Gircha and Javar Mines are all big towns and in each town, there is a population of about 30 thousand. The population of the surrounding villages of these towns is apart from that. Municipal Committees, educational institutions, Government officers and medical centres etc. are situated in these towns. I urge upon the Central Government that a survey should be conducted in all the above mentioned seven tribal dominated areas to provide the facility of Gas Agency so that the people of my constituency can avail the benefit of this facility and the jungles of this tribal area can be saved from being cut down. I urge upon the Government that keeping in view the protection of the environment, immediate attention should be paid towards it.

(ix) **Need to formulate a comprehensive plan for the development of Pushkar Sarovar, Rajasthan**

PROF. RASA SINGH RAWAT (Ajmer): Mr. Deputy Speaker, Sir, under rule 377, I would like to state that Pushkar, in district Aajmer (Rajasthan) is major pilgrimage place. It is also a place of faith of corers of Hindus. Lakhs of people from each and every corner of the country and even from foreign countries come to Pushkar on various religious occasions for religious purposes. It is the only temple of Brahma in the world. From the point of nature and environment also, Pushkar is an attractive place and here is the holy Pushkar sarovar in which the lakhs of devotees take religious dip.

Due to the continued extension of Thar desert and the cutting of trees on the Arawli hills, the eroded soil of the mountains which flows with the seasonal drains has been continuously sedimenting in the Pushkar Saraovar. The water of the sarovar has dried up and the natural sources of the sarovar have also been blacked. As a result of it, the lakhs of pilgrims who visit here for the purpose of taking bath in the sarovar, are unable to take bath and this their religious feelings are getting hurt. The thousand of priests have been rendered jobless. A number of foreign tourists also come to Pushkar on the occasion of fair and other occasions, thus the country is earning a lot of foreign exchange. Pushkar is of great importance from the point of tourism also. Since the ages the significance of Pushkar has always been in the history and culture of our country. It is also very important from the point of history, religion and social unity.

Therefore, to protect the religious, tourist, historical and cultural importance of Pushkar the Environment and Tourism Department of the central Government should prepare an integrated programme to dredge out the sedimented soil from the Pushkar sarovar and to stop the further erosion of soil; afforestation should be started on the hills to stop the growing desert, check dam should be constructed and a "Pushkar development